[श्री हरि सिंह]

उन पर तरह-तरह के मुकदमें चलाए का रहे हैं, बंदक की नोक पर तरह-तरह के मकदमें चला कर उनको सताया जारहा है। श्रीर श्राज यह सवाल खडा हो नया है कि भारत के रहने वालों के साथ हरियाणा की सरकार जो कर रही 🕏 वहां जो उत्तर प्रदेश के किसान गए उनके साथ वहां बड़ा ऋन्याय हो रहा है। इसके लिए बहुत बार हमारे बीगों ने बःतचीत की लेकिन कोई नतीजः निकल नहीं पा रहा है। ग्राजकल उनको डकैतियों ग्रीर चोरियों में फंसाया जा रहा है। इस करह से हज़ारों फैमिलीज बुखित हैं। मैं ब्रापके माध्यम से केन्द्रीय सरकार की कहना चाहता हूं कि चूंकि बहु दी सूर्वों का डिस्प्यूट है, इसमें हमारी नेन्द्रीय सरकार की जो होम मिनिस्टी है इसको फिर ग्रंपने हाथ में टेक-ग्रंप इरके हुल करता चाहिए ग्रीर उत्तर प्रदेश के जो किसान वहां गए हैं उनकी जमीन उन्हें वापस दिलवाकर उनकी बाकायदा न गरिक माना जाए, उनका रेवेन्य रेकाडं तैयार किया जाए, उनकी बैदखली को रोका जाए और तरह-तरह के जो ग्रत्याचार हो रहे हैं उनको भी रोका जए। यह मैं केन्द्रीय सरकार का श्यान अपके मध्यम से आकर्षित करना चाइता 🐞 ।

Over-Burdening of School Children ,

THE DEPUTY CHAIRMAN; R. K. Narayan, we are very happy that you are making your maiden contribution to the House.

R.K. NARAYAN ted); Madam, Chairman, I am taking this honourable House to another world in the stress of concerns of adult world, the problems or rather the plight of children are unnoticed. I am not referring to any particular class but to the childhood itself. The hardship starts right at heme v.hsa straight from bed the child is pulled oat and got ready for school even before his faculties are awake. Ho

or she is groomed and stuffed into a uniform and packed off with a loaded bag on her back. School bag has become an inevitable burden for the child. I am now pleading for abolition of the school bag by an Ordinance, if necessary. I have investigated and found that an average child carries strapped to his mack like a pack-mule, not less tha» 6-3 kg of books, notebooks and other paraphernalia of modern education » addition to lunch box and water bottls. More children on account of this daily burden develop a stoop and hang their arms forward like a chimpanzee while walking and i know some cases of serious spinal injuries in the children too. Asked, why not leave some books behind at home, the child remplies it is her teacher's order that aH books and notes must be brought every day to the class. For what reason, God alone knows. H there is a lapse, tht child invites punishment which takes the form of being rapped on the knuckles with a wooden scale, a refinement from our own days when we received cane cuts on the palm only. The child is in such terror of the teacher whether you call her sister, "Mother Superior" or just "Madam" that she is prepared to carry out any command issued by her who has no imagination or sympathy or whatever

Th© dress regulation particularly in Convent Schools is another senseless formality. Tie, laced shoes and socks, irrespective of the climate is compulsory. Polishing a shoe and lacing it becomes a major task for the child first in the day. When the tie has become an anachronism even in the adult world, it is absurd to enforce it on children. After the school hours, the child returns home only to find ber mother or her tutor waiting to pounce upon her, to snatch her bag and compel her to go through special coaching home work. For the child, th» day has ended with no time for play or dream. It is a cruel harsh life imposed on her and I present her case before this House and the hon. Members to think over and devise a remedy by changing the whole educational system and out look so that childhood has a chance to bloom rather than wilt in the dreadful process of learning. Q&er areas who\*

the child needs protection is their involvement in adult activities such as protest marches, parades, lining up on road-side and waiting for VTPs Children are made to stand in the hot sun for hours without anyone noticing how they suffer from fatigue, hunger and thrist. Children must be protected and cherished which would seem especially relevant in the year of "Nehru Centenary". Now, how it is' to be done, it is up to the rulers and administrators to consider but perhaps not by appointing a commission of inquiry but in some other practical and peaceful manner.

श्रीमती श्रमृता प्रीतम (नाम-निर्देशित): उपसमापित महोदया, ग्रार.के. साहब ने जो कुछ कहा, मैं उसकी ताईद करती हूं। "वर्ता-सिस्टम" दूसरे मुल्कों में खतम हो चुका है। किताबें स्कूलों में मुहैया होती हैं ग्रीर वही पर छोड़ दी जाती हैं। 'होम-वर्क नाम की चीज भी दूसरे मुल्कों में खतम हो चुकी है। छः घण्टे की पढ़ाई के बाद बाकी का वक्त बच्चे के हंसने का होता है, न कि 'होम-वर्क' का।

इन बातों के अलावा मैं एक पाइंट् का इवाका करना चहती हूं कि सालाना एग्जाम का सिलसिला मी दूसरे मुल्कों में बत्म हो चुका है, हमारे देश में यह बत्म होना चाहिए। पूरे साल की ओवजर्वेशन से बच्चों की पास करना होता है। बच्चों की साइकी को हर तरह की जबरदस्ती से, इम्तहानों के खौफ से और चान्स की गेम से बचाना होगा एक सेहतयाण्या कीम की तैयारी के

THE DEPUTY CHAIRMAN; I think, the entire House associates with Mr. R.K. Narayan and we hape that you would include it in one of your serial "Malgudi Days". I feel the whole of the country will notice it and the Government will take notice of it. We are going to discuss the' Human Resource Development Ministry. I would like you to put it

before the House at that time Think you.

DEGRADATION OF INDIAN WOMEN IN THE MEDIA ADVERTISEMENTS

SHRI KRISHNA KUMAR BIRLA

(Rajasthan): Madam, my Special Mention is regarding some advertisements by Air India. The women, unfortunately, continue to be blatantly degraded in the media-advertisements in our country contrary to our social, cultural and moral values and in utter disregard of the Indecent Representation of Women (Prohibition) Act, 1986. Against this context it is some what surprising that a major corporation like Air India should advertise about itself by exhibiting semi-nude girls. There eould be no question that Air India, like any other Airlines, has to advertise about its flights in respect of the countries that it flies to. There could again be no question that Air India has to bring out attractive advertisement\* to encourage more and more people to travel by this Airline. Being an international carrier, that is a part of Air India's duty. But one- does not understand why Air India has to. feature girls in cabaret dresses as it has done in some of its recent advertisements in several magazines. It could advertise about its fights in several other attractive manners to stimulate the interest of the travelling public. While advertisements are one of the prerequisites to project Air-India's field of activity, the services it renders and its performance which could lead to promotion of its interests the world over, it is equally of vital importance that the management is more circumspect and discreet in the selection of subjects for its advertisements |posters. subjects

should be relevant, artistic and of high standards. It would be prudent if more emphasis is laid by Air-India in its advertisements on projecting our cultural heritage including colourful folk dances, festivals, historical monuments of architectural beauty, flora and fauna and places of tourist interest in the country for attracting foreign tourists and likewise show cultural and artistic scenes of the foreign countries . Air-India should, in